

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1376(KB)2018
IA(I.B.C)/818(KB)2024,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	DEWESH AUTO CREATIVE SERVICES PRIVATE LIMITED VS A.K. POWER INDUSTRIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Aparajita Rao, Adv.] For the Liquidator
Ms. Swastika Roy, Adv.]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/818(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 11th Progress Report, which is placed at page 18 onwards. This application is supported by an affidavit which is placed at pages 14 to 16. The 11th Progress Report is taken on record, and, accordingly this application is **allowed** and **disposed of**.
3. List C.P. (IB)/1376(KB)2018 for further progress report on **11th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**